**Office Order**

After approval by the competent authority, the following transfers are ordered with immediate effect:

<table>
<thead>
<tr>
<th>SL</th>
<th>Name and grade</th>
<th>From</th>
<th>To</th>
</tr>
</thead>
<tbody>
<tr>
<td>(i)</td>
<td>Sh. MP Shah JAG</td>
<td>under posting</td>
<td>JD in RD Mumbai</td>
</tr>
<tr>
<td>(ii)</td>
<td>Smt. Urmila Parmar JTS</td>
<td>AD in RD Mumbai</td>
<td>Bench officer in CLB Mumbai (attached with second Member, CLB at Mumbai)</td>
</tr>
<tr>
<td>(iii)</td>
<td>Sh. MK Sahu STS</td>
<td>DOL in OL Ahmedabad</td>
<td>DROC in ROC Ahmedabad</td>
</tr>
<tr>
<td>(iv)</td>
<td>Sh. SP Chuga STS</td>
<td>DROC in ROC Ahmedabad</td>
<td>DOL in OL Ahmedabad</td>
</tr>
</tbody>
</table>

To

1. All four transferred officers.
2. PS to CAM
3. PS to MOS (CA)
4. Sr. PPS/PPS/PS to Secretary, SS, J$A, J$R, J$M, D.II(ECN), EA, FA
5. RD Ahmedabad, RD Mumbai, Secretary CLB, US(Vigilance) MCA
6. SO, Ad.II — for personal file, circular folder, guard file, etc.
7. E-Gov.Cell — for loading in Employees Corner (‘Transfers’)

(R.K. Pandey)
Under Secretary to the Government of India
Telefax: 2338 3507

[Signature]

[Date]